

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 68 of 2013

Dated : 21st March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Nabha Power Ltd. & Anr.

.... Appellant (s)

Versus

**Punjab State Power Corporation Ltd.
& Anr.**

... Respondent (s)

Counsel for the Appellant(s):

Mr. Parag Tripathy, Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Avijeet Kr. Lala
Mr. Aniket Prasoon
Ms. Kanika Chug

ORDER

Admit. Issue notice to the Respondents. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Since it is represented that the issue raised in this Appeal is connected with another Appeal No. 56 of 2013, which had already been admitted, post this matter on **08.04.2013** along with Appeal No. 56 of 2013.

**(V.J. Talwar)
Technical Member
ts/rkt**

**(Justice M. Karpaga Vinayagam)
Chairperson**